

National Company Law Appellate Tribunal, New Delhi

Company App. (AT) (Insolvency) No. 1003 of 2019

In the matter of :

Sandeep Kumar Bhagat ...Appellant

Vs.

Punjab National Bank ...Respondent

Present:

**Appellant: Mr. Saurabh Jain, Mr. Nishant Das, Ms. Bhavishya Singh
Advocates**

Respondent: Ms. Jainikr Mohan Advocate

With

Company App. (AT) (Insolvency) No. 1004 of 2019

In the matter of :

Sandeep Kumar Bhagat ...Appellant

Vs.

Punjab National Bank ...Respondent

Present:

**Appellant: Mr. Saurabh Jain, Mr. Nishant Das, Ms. Bhavishya Singh
Advocates**

Respondent: Ms. Jainikr Mohan Advocate

With

Company App. (AT) (Insolvency) No. 1005 of 2019

In the matter of :

Sandeep Kumar Bhagat ...Appellant

Vs.

Punjab National Bank ...Respondent

Present:

**Appellant: Mr. Saurabh Jain, Mr. Nishant Das, Ms. Bhavishya Singh
Advocates**

Respondent: Ms. Jainikr Mohan Advocate

ORDER

19.02.2020 Heard both sides. **Judgement is reserved.**

The Learned counsels appearing for the parties are directed to file written submissions containing not more than three pages before **25th February,2020.**

(Justice Venugopal M.)
Member(Judicial)

(V.P. Singh)
Member(Technical)

(ShreeshMerla)
Member(Technical)

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